

अमेरिका द्वारा भारतीय वस्तु का आयात

206. श्रीमती प्रमिला दण्डवते :
प्र० अजित कुमार मेहता :
श्री रवीन्द्र वर्मा :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संयुक्त राज्य अमेरिका ने पिछले वर्ष बड़े पैमाने पर भारतीय वस्तुओं का आयात किया;

(ख) यदि हाँ, तो उन वस्तुओं का मूल्य कितना है; और

(ग) व्यापार को बढ़ाने के लिए सरकार ने अब तक क्या प्रयास किए हैं ?

वाणिज्य मंत्रालय तथा पूर्ति विभाग में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) और (ख) अमरीकी व्यापार आँकड़ों के अनुसार भारत से सं० रा० अमरीका को होने वाले माल के निर्यात में पर्याप्त वृद्धि हुई और यह 1983 में 2190 मिलियन अमरीकी डालर था।

(ग) (1) व्यापार प्रतिनिधिमण्डलों का आदान-प्रदान करके; (2) मेलों तथा प्रदर्शनियों में भाग लेकर; (3) क्रेता-विक्रेता बैठक आयोजित करके; तथा (4) भारत-अमरीका व्यापार विकास में आने वाले अवरोधों को दूर करने के लिए सरकारी स्तर पर विचार-विमर्श करके संयुक्त राज्य अमरीका को भारत से निर्यात बढ़ाने के बराबर प्रयास किए जा रहे हैं। 1983 में, दोनों देशों के व्यापार हितों का प्रतिनिधित्व करने वाले एक गैर-सरकारी संगठन, भारत-अमरीका संयुक्त व्यापार परिषद् की भी बैठक हुई।

**Machinery to Detect Institutions
Misusing Exemption under
Section 35 of Income Tax Act**

207. SHRI B.D. SINGH : Will the Minister of FINANCE be pleased to state :

(a) the existing machinery, if any, to know how far the institutions which enjoy exemption under section 35 of the Income Tax Act, have misused the exemption by practically not carrying any scientific research for which tax exemption was given; and

(b) if so, the details thereof stating what exercise has been made by this machinery during the last three years or so, the results achieved and the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) A research Review Group is functioning in the office of the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for purposes of section 35 of the Income-tax Act, 1961. It reviews the activities of approved scientific research Institutions on the basis of annual returns submitted by these institutions in the prescribed form.

(b) On the basis of the reviews carried out by the Department of Science & Technology during the last 3 years i.e. 1.1.1981 to 31.12.1983, action in regard to 21 research institutions was taken. This included 6 cases where approvals were withdrawn, 10 cases where general approvals were converted into time bound ones and 5 cases where the approvals were not renewed.

The Central Board of Direct Taxes have also undertaken a review of the working of section 35(1)(ii), 35(1)(iii) & 35(2A) of the Act.

**C.B.I. Investigation into Financing of
Jain Shudh Vanaspati**

208. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4002 on 16 December, 1983, regarding finance to Jain Shudh Vanaspati by New Bank of India and state :

(a) whether the Central Bureau of Investigation has since completed its investigation into the matter of the out of the way financing of the Jain Shudh Vanaspati;

(b) if so, details thereabout and action taken thereon;

(c) if not, the causes of delay and any time limit for completing the investigation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The Central Bureau of Investigation is still in progress and that it is likely to be finalised in a few months time.

Overdraft by States and Deficit Financing

209. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of FINANCE be pleased to state :

(a) the amount of overdraft taken by the States;

(b) the extent of deficit financing the Centre had resorted to; and

(c) the ratio between the overdraft and deficit financing till the end of December, 1983 ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) A statement showing the overdraft drawn by the States at the end of December, 1983 is laid on the Table of the House .

(b) and (c) As there is no day-to-day correspondence of receipts and expenditure, budgetary deficit on any particular date during the course of a year has no significance. Budget of the Centre for 1983-84 assumes a year-end deficit of Rs. 1586 crores.

Statement

Position of Overdrafts as on 30.12.1983

(Rs. in crores)

State	Amount
1	2
1. Bihar	109.31
2. Haryana	20.14
3. Karnataka	48.71
4. Kerala	68.82

1	2
5. Nagaland	12.17
6. Orissa	72.18
7. Tamil Nadu	115.65
8. West Bengal	171.46
TOTAL :	618.44

Investment of Amount by L.I.C and I.D.B.I. in States

210. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of FINANCE be pleased to state the amount of Life Insurance Corporation and IDBI invested in different States in three years; State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The information desired by the Hon'ble Member is laid on the Table of the House.

[Placed in Library. See. No. LT-7681/24]

Loan to West Bengal Government by L.I.C.

211. SHRI SATYA SADHAN CHAKRABORTY : Will the Minister of FINANCE be pleased to state :

(a) whether the State Government of West Bengal had approached the L.I.C. for a loan of Rs. 12 crores for augmenting its power resources and the Centre did not approve of the amount asked for; and

(b) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Due to a reduction in the availability of L.I.C. funds for socially oriented sector of the Plan during 1983-84, the amount of L.I.C. funds allocated to various State Electricity Boards were scaled down. In the case of the West Bengal State Electricity Board, LIC loan originally allocated was Rs.13.23 crores and the same was scaled down to Rs. 7.78 crores. The Government of West Bengal had approached the Central Government for restoring